

Allotment of Petrol Pumps

†2750. **SHRI R.K. SINGH PATEL:**

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of categories/persons being provided reservation or special concession in the allotment of petrol pumps and gas agencies; and
- (b) the details of the application process for the allotment of petrol pump or gas agency to these categories/persons under special concession?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a)&(b) Oil Marketing Companies (OMCs) have implemented new “Dealership Selection Guidelines” for Retail Outlets w.e.f. 24.11.2018 and “Unified Guidelines for Selection of LPG Distributorships” w.e.f. 23.6.2016. Both these guidelines inter alia, have a provision of 22.5% reservation for SCs/STs and 27% reservation for OBCs in allotment of retail outlet dealerships and LPG Distributorships. Within SC/ST, OBC & Open categories, there is reservation also for Defence personnel, Para Military Personnel/Central/State Govt. and Central/State PSU employees, Physically Handicapped Persons, Outstanding Sports Persons and Freedom Fighters.

The allotment of RO and LPG Distributorship are done by following a transparent process which inter-alia include Advertisement in National/State news paper inviting application from eligible participants, online submission of applications, draw of lots to select the allottee etc.

Application Procedure / Norms / Criteria / Reservation Policy for allotment of Retail Outlet Dealerships are available on the respective websites of the Public Sector (OMCs) i.e. www.iocl.com, www.bharatpetroleum.com & www.hindustanpetroleum.com. The detailed guidelines namely “Unified Guidelines for Selection of LPG Distributorships” are available on the website www.lpgvitarakchayan.in.
